Suppl. Cause List No. 1 Sr. No. 01

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

EMG-WP(Crl) No. 02/2020 EMG-CrlM No. 03/2020

Kalsoom Akhter ...Petitioner

Through:-Mr. Abrar Ahmed Khan, Advocate

v/s

UT of Jammu and Kashmir and others

...Respondent(s)

Through:-

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE
ORDER

On request of learned counsel for the petitioner, adjourned. List on 15.06.2020.

(PUNEET GUPTA)
JUDGE

Jammu 05.06.2020 Shammi